

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-02-2024 AT 10:30 AM**

IA(CA) 23/2024 in CP No.5/59/HDB/2020
u/s. 59 of Companies Act, 2013

IN THE MATTER OF:

Girish Sanghi

...Petitioner

VS

Sanghi Cements Ltd & another

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Main Company Petition

Learned Counsel Ms. Rithika Reddy, for the applicant present through Video Conference. Learned counsel Mr. Yogesh Jagia, for respondent present physically. To hear on jurisdiction of this Tribunal in petition under section 59 to a limited purpose of hearing. **Matter adjourned to 15.02.2024 along with IA (CA) 23/2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)